

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO-2644
ANSWERED ON 18/12/2024

ROAD SAFETY AUDITS ON NATIONAL HIGHWAYS

2644. SHRI S NIRANJAN REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the road safety audit guidelines issued by the Ministry and the National Highways Authority of India (NHAI) for all phases of National Highway projects, including design, construction, and operation;
- (b) whether third-party independent road safety audits are being conducted in all major National Highway projects, the details of the audits, National Highway-wise; and
- (c) the outcome of these safety audits in terms of accident reduction and improvement of road safety standards on National Highways?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Indian Roads Congress (IRC) Manual “IRC:SP:88 Manual on Road Safety Audit” stipulates audit at different stages of project cycle, i.e., DPR stage, construction stage, pre-opening stage and also on existing road. Government in Ministry of Road Transport & Highways has issued guidelines for conducting road safety audit on National Highways at all stages of project cycle as per IRC.

(b) & (c) Road safety audit is carried out by Authority’s Engineer/Independent Engineer who are independent of contractor/concessionaire. Government has also issued guidelines for carrying out road safety audit at all stages through independent road safety expert engaged by the executing agencies. Necessary corrective measures are undertaken in compliance to findings of road safety audits resulting in safer roads.
